THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) the advertisements referred to relate to NIRODH and vasectomy being telecast on Doordarshan for over one and a half years. No indecent language has been used in these advertisements which have been scrutinised in this Ministry as also in the Doordarshan before being approved for screening.

(b) The question does not arise.

[*Translation*]

Expenditure on Octroi System

6616. SHRI RAJENDRA AGNIHOTRI Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the administrative expenditure of Octroi system is more than its revenue;

(b) whether Government propose to set up a Commission with a view to study the existing octroi system;

(c) if so, when it is likely to be set up; and

(d) if not, whether Government have any concrete measures to check traffic obstacles and wipe out corruption prevailing in the existing octroi system?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Being a State subject, the data relating to the revenue earned from Octroi duty and the expenditure incurred on its collection is not being collected by any agency on regular basis at all India level. However, some of the studies conducted by expert Groups reveal that the cost of collection, as a percentage of gross octroi income was on the high side in respects of smaller towns while at was negligible in respect of bigger municipal towns such as Municipla Corporations.

(b) to (d). In pursuance of a Resolution passed in the Mayors 'Conference held in 1984, the Government of India had set up a Committee on Octroi " to examine the question of augmenting the resources of local bodies taking into account the need to make good the loss which they would sustain in the event of abolition of octroi".

The Committee has submitted its report which is being forwarded to the State Governments who are responsible for the administration of octroi.

Filling of Vacant Posts Reserved for Handicapped Persons

6617. SHRI BALESHWAR YADAV: Will the Minister of WELFARE be pleased to state:

(a) whether the posts reserved for handicapped persons are lying vacant in various Ministries departments of Union Government; and

(b) if so, the details thereof and the steps taken to fill up the vacancies?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Yes, Sir.

(b) the details as on 31.12.88 are:

	Group 'C'	*Group 'D'*
Visually Handicapped	153	52